

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHIVANI FLEXIPACK LIMITED		
1.	Name of corporate debtor	SHIVANI FLEXIPACK LIMITED
2.	Date of incorporation of corporate debtor	29th December, 1998
3.	Authority under which corporate debtor is incorporated / registered	ROC - Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74950PN1998PLC013193
5.	Address of the registered office and principal office (if any) of corporate debtor	26, Piyu Shantiban, Nemi Nath Nagar, Sangli, Maharashtra - 416416
6.	Insolvency commencement date in respect of corporate debtor	CIRP Order Pronounced on 28th November, 2023 Order Received on 29th November, 2023
7.	Estimated date of closure of insolvency resolution process	27.05.2024 (180 day from the date of intimation of order to IRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name – Madan Bajarang Lal Vaishnawa Sun Resolution Professionals Private Limited (IPE) Registration Number - IBBI/IPA-001/IP-P02011/2020-2021/13052
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address – 341/704 Kalpataru, Srishti Sector 3, Mira Road East Dist. Thane (Maharashtra) 401107 Email – madan.vaishnawa@icai.org
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Shivani Flexipack Limited C/o Sun Resolution Professionals Private Limited (IPE) Indian Mercantile Mansion Extn. 4 th Floor, Madame Cama Road, Opp. Regal Cinema, Colaba, Mumbai 400 005. cirpshivani@gmail.com
11.	Last date for submission of claims	13th December, 2023 (14 days from receipt of the order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the Shivani Flexipack Limited vide order **C.P.(IB)- 641 (MB) C-III/2022**

The creditors of Shivani Flexipack Limited are hereby called upon to submit their claims with proof on or before **13.12.2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



(Signature)

For Shivani Flexipack Limited
Madan Bajarang Lal Vaishnawa
FCA, ACS, Insolvency Professional and Registered Valuer
IBBI/IPA-001/IP-P02011/2020-2021/13052
AFA Valid up to 05.11.2024
Email: cirpshivani@gmail.com

Date: 02.12.2023
Place: Thane